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Central Administrative Tribunal
Principal Bench, New Delhi

CP- 255/94 in
OA- 1290/91

New Delhi this the 22nd Day of August, 1994.

Hon'ble Mr. Justice S.K. Dhaen, Acting Chairman
Hon'ble Mr. B.N. Dheundiyal, Member(A)

Shri P.C. Agarwal,
S/o Shri Ram Swaroop,
R/o 326, GRD Nagar,
Delhi-110092.

Petitioner

(through Mrs. Meera Chibber)

versus

1. Shri K.L. Mehanpuria,
Secretary,
Ministry of Law,
Justice and Company Affairs,
Legislative Department,
Shastri Bhawan,
New Delhi.

2. Shri Shiv Bhagwan,
Under Secretary(Admn.),
Ministry of Law, Justice & Co.Affairs,
Legislative Department,
Shastri Bhawan,
New Delhi.

Respondents

ORDER (ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaen, Acting Chairman

The complaint is that the directions given by this Tribunal on 26.5.94 while dispensing of O.A. No. 1290/91 have not been complied with by the respondents while passing the order on 1.6.94. A true copy of the order dt. 1.6.94 has been annexed as Annexure-II. It appears to us that the order dt. 1.6.94 was passed without perusing the order dt. 26.5.94 passed by this Tribunal. We are saying so because it cannot be believed that the Department will be able to act upon the order within 5 days.

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In the circumstances, we consider it appropriate that the petitioner should now file an appropriate representation to the authority concerned stating therein the relevant facts as to how the directions of this ~~Tribunal~~ have not been fully complied with. After consideration of the representation of the petitioner, if the authority comes to the conclusion that the petitioner is not entitled to any further relief, it shall record reasons for doing so. The authority concerned shall take a decision on the representation of the petitioner within a period of one month from the date of presentation of the representation before it. Thereafter, communicate the decision to the petitioner within a period of two weeks from the date of passing of the order.

With these observations, this contempt petition is disposed of finally.

B. N. D.

(B. N. DHOUDIYAL)
MEMBER(A)

S. K. D.
(S. K. DHAON)
ACTING CHAIRMAN

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